

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION No.154

Dated, the 20th July, 2022.

No.HCM/1/96/BENCH

In view of the rising number of Covid-19 cases in the State, Hon'ble The Chief Justice is pleased to issue the following advisories as measures to contain the spread of Covid-19 in the High Court premises.

1. Parties/Litigants need not come to court unless it is essential and necessary.
2. The ACs installed in the court rooms shall remain switch off during court proceeding.
3. Members of Bar/individuals shall maintain physical distances while sitting inside the court rooms.

By Order etc.

Sd/-

**(YUMKHAM ROTHER)
REGISTRAR (JUDL.)**

Imphal, the 20th July, 2022

No.HCM/1/96/BENCH / 12537-56
Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Asst. Solicitor General of India.
4. The Registrar, Admin & Vigilance, High Court of Manipur.
5. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
6. The President, AMBA, Manipur. } *to the learned members*
7. All the Jt. Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. All the Assistant Registrars, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
13. The P.S to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned File.

Yumkham Rother

**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**